

11.57 hrs.

RE. MOTION FOR ADJOURNMENT

MR. SPEAKER: We come to papers to be laid on the Table....

SHRI JYOTIRMOY BOSU (Diamond Harbour): One submission I want to make, Sir. I have given notice of an Adjournment Motion that, due to failure of the Railways, there is a serious dislocation of railway services....

MR. SPEAKER: I have not allowed.

SHRI JYOTIRMOY BOSU:.... in Dhanbad, Howrah and Sealdah Divisions, and your secretariat tells me that, when the Home Ministry's Demands for Grants are taken up for discussion.... (Interruptions).

MR. SPEAKER: Your notice of Adjournment Motion was that law and order had arisen. (Interruptions).

Now, papers to be laid on the Table.

11.58 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INTERNATIONAL AIRPORTS AUTHORITY IN INDIA FOR 1977-78 AND CERTIFIED ACCOUNTS THEREOF AND A STATEMENT FOR DELAY

संसद के दो भागों विधान सभा (जो पुणे के लिये स्थानिक) : अध्यक्ष महोदय, मैं आप की अनुमति से विधिलिखित पत्र सदन के सभा पटल पर रखता हूँ :

- (1) अन्तर्राष्ट्रीय विमान पतन प्राधिकरण अधिनियम, 1971 की धारा 25 की उपधारा (2) के अन्तर्गत भारतीय अन्तर्राष्ट्रीय विमान पतन प्राधिकरण की वर्ष 1977-78 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति।

- (2) अन्तर्राष्ट्रीय विमान पतन प्राधिकरण अधिनियम, 1971 की धारा 24 की उपधारा (4) के अन्तर्गत भारतीय अन्तर्राष्ट्रीय विमान पतन प्राधिकरण के 31 मार्च, 1978 को समाप्त हुए वर्ष के प्रमाणित लेख (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन।

- (3) उपर्युक्त (1) और (2) में उल्लिखित दस्तावेजों को सभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT-4195/79].

NOTIFICATIONS RE. CENTRAL SERVICES
(MEDICAL ATTENDANCE) AMDT. RULES,
1978

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under article 309 and clause (5) of article 148 of the Constitution:—

- (1) The Central Services (Medical Attendance) Amendment Rules, 1978, published in Notification No. G.S.R. 1029 in Gazette of India dated the 19th August, 1978.
- (2) The Central Services (Medical Attendance) Second Amendment Rules, 1978, published in Notification No. S.O. 2530 in Gazette of India dated the 2nd September, 1978.

[Placed in Library. See No. LT-4196/79].